

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3831
TO BE ANSWERED ON MARCH 23, 2023**

URBAN INFRASTRUCTURE DEVELOPMENT FUND

NO. 3831. SHRI JAGANNATH SARKAR:

SHRI MANICKAM TAGORE B.:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the Urban Infrastructure Development Fund (UIDF) announced in the General Budget, 2023-24;**
- (b) whether the Government aims to focus on better utilization of funds for ongoing projects, providing for basic services and encourage projects with lower carbon footprints for operationalizing UIDF scheme;**
- (c) if so, the details thereof and if not, the reasons therefor;**
- (d) whether the Government proposes to issue guidelines to the States in respect of UIDF and if so, the details thereof; and**
- (e) whether it is also true that the States may be asked to adopt appropriate service charges while accessing the UIDF and if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (e): Union Budget 2023-24 has announced the setting up of the Urban Infrastructure Development Fund (UIDF) through use of priority sector lending shortfall. Rs. 10,000 crore per annum are expected to be available for this purpose. The Fund will be managed by the National Housing Bank, and will be used by public agencies to create urban infrastructure in Tier 2 and Tier 3 cities on the basis of given guidelines. As per the Budget announcement, States will be encouraged to leverage resources from the grants of the 15th Finance Commission, as well as existing schemes, to adopt appropriate user charges while accessing the UIDF. The Fund would be operationalised broadly along the lines of the existing Rural Infrastructure Development Fund.
